

Notes of the Registry

Orders of the Tribunal

For Admision stay
copy served.

Order dated - 16/2/05.

4/2/05 or. on 7.2.05
For Admision
and Stay
(copies of judgment
case 612).
L

Issue notice to the
Respondents requiring them to
file counter within six weeks.


Member (J)


Vice-Chairman

15/2 Recd
Notice issued
to all respn.

Order dated 7.4.05

By filing a Memo, Mr. Sk. Zafurullah, Ld. Advocate
for the applicant submits that the applicant is
not interested in the case for pressing this
application and has prayed for permission to
withdraw the O.A.

Having heard the Ld. Advocate for the applicant
and having perused the Memo, permission is granted
and the O.A. is disposed of as withdrawn.


Member (J)


Vice-chairman

ADS. not back
app. Memo
not bld.
one Memo
has been bld
by the adv.
for applicant (the
full signature is
not there) seeking
withdrawal of this
OA - copy not served.
for ~~order~~ orders

8/4 Recd
or. on 7.4.05

A copy of order
handed over to
the petitioner's counsel.
L

60